

DIVISION BENCH
COURT - I

O-214

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/2027(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26TH APRIL 2024

IN THE MATTER OF	REGISTRAR OF COMPANIES CUM OFFICIAL LIQUIDATOR, PATNA VS PROGRESS PRODUCER CO. LTD.
UNDER SECTION	SEC 272 OF THE COMPANIES ACT , 2013

Appearance(via video conference/physically)

Mr. S. K. Tiwari, Adv.

] For the Petitioner/Official Liquidator

Mr. Jayesh Choradia, Adv.

ORDER

1. Ld. Counsel for the Petitioner/Official Liquidator present.
2. Service-affidavit has been filed by the Official Liquidator upon Respondent.
However, no one appears on behalf of the Respondent. The Respondent is set *ex parte*.
3. Post this matter for arguments on **21.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)